

Shri Datar: This question has been considered so far as the Andaman and Nicobar Islands are concerned. In those islands a certain scheme is being put into operation, and according to it, so many families have been settled there already.

Shri Kamath: On a point of order. The hon. Minister either misheard or misunderstood my question. The answer that he has given relates to the number of persons who have been settled in the Andamans from various States of India. What I wanted to know was the number of persons from East Pakistan that have been settled in the Andamans, West Bengal and in other States of the Indian Union separately.

Shri Datar: I am not aware of the figures regarding the number of people who have come into West Bengal from East Pakistan. But the figures I gave relate to the refugees from East Pakistan who have been settled in the Andaman Islands.

Corruption Cases in Kerala

*44. **Shri C. R. Iyyunni:** Will the Minister of Home Affairs be pleased to state:

(a) the number of cases of corruption enquired into, evidence collected and charged as a result of the appointment of a Special Officer from Bombay side in the Kerala State for this purpose; and

(b) the number of cases that ended in conviction?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) 24 cases have so far been registered and out of these in 8 cases proceedings have been instituted in courts.

(b) One.

Shri C. R. Iyyunni: May I know the reason for bringing in such big officers from Bombay?

Shri Datar: He was an officer from Delhi; not from Bombay.

Shri A. M. Thomas: Is he still continuing in service?

Shri Datar: Yes; he is still there so far as I am aware.

Bomb Explosion in Delhi

*45. **Dr. Satyawadi:** Will the Minister of Home Affairs be pleased to state:

(a) the number of persons arrested in connection with the Juma Masjid bomb incident;

(b) the stage at which the enquiry is at present;

(c) the expenditure incurred so far upon this enquiry; and

(d) the expenditure incurred so far upon the security arrangements in Juma Masjid area?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) Seven.

(b) The enquiries are still continuing.

(c) No expenditure has been incurred exclusively on this inquiry since no additional staff has been engaged for this purpose.

(d) While no additional expenditure has been incurred on the staff, the expenditure on the lighting arrangements made in that area since September 1, 1956 is not expected to exceed Rs. 13,000.

डा० सत्यवादी : क्या मैं जान सकता हूँ कि जो एन्क्वायरी अभी जारी है, वह किसी इंफोनेट क्लू के आधार पर हो रही है या अभी मुस्लिफ लाइनों पर मोचा जा रहा है ?

श्री दातार : बहुत क्लूज है ।

Shri Kadha Raman: May I know whether, in view of the successive bomb explosions in that area, the Government have taken any steps with regard to the Delhi police arrangements to ensure that such incidents do not recur?

Shri Datar: The Government have taken all the necessary safeguards to

see to it that they do not recur. I may point out to the hon. Member that except in two cases the explosions were only of crackers.

Shri Radha Raman: May I know whether, in view of the security arrangements in that area, shopkeepers and residents of that area find that their business and their routine work are hampered because of the large number of police constables there, and whether the Government will take that into consideration and do something to relieve the condition?

Shri Datar: Government have to make security arrangements and Government would see to it that as far as possible those who carry on ordinary avocations are not affected.

Shri Joachim Alva: May I know whether the Government are aware that it takes nearly six months for the police of a particular area to grapple with the major crime, to study the local characters and to round them up and punish them and bring them to book, whether the Government have drawn up a suitable programme and whether people from Bombay or Madras have been drafted?

The Prime Minister and Minister of External Affairs and Defence (Shri Jawaharlal Nehru): Sometimes even after 36 months they fail to grapple with it.

श्री भक्त बर्मान : क्या गवर्नमेंट के ध्यान में यह बात आई है कि दिल्ली में जामा मस्जिद के पास जो मामले—बम के धड़ाके—दुए है, उन के बारे में एन्क्वायरी करने में देरी होने के कारण जनता में अमनताय और बेचैनी फैली हुई है और क्या इस बारे में कोई और कदम उठाने पर विचार किया जा रहा है ?

Shri Datar: The Government are trying their best to expedite the investigations, but sometimes there are delays.

State Bank of India

*33. **Shri B. K. Das (on behalf of Shri S. C. Samanta):** Will the Minister of Finance be pleased to lay a statement on the Table showing the names of the places where branches of the State Bank of India have been opened since July 1956?

The Minister for Revenue and Defence Expenditure (Shri A. C. Guha): A statement showing the names of the places where branches of the State Bank of India have been opened from the 1st July, 1956 to the 28th February, 1957 is laid on the Table of the House. [See Appendix I, annexure No. 8.]

Shri B. K. Das: I find that while there have been as many as 12 branches opened in Bombay and eight branches in Madras, there are very few branches in other States. May I know the reason for this?

Shri A. C. Guha: The main reason is, the difficulty in getting proper accommodation for opening branches. The State Bank has been conducting some discussions with the different State Governments so that they may help in finding the accommodation where strong rooms necessary for a bank, can also be put up.

Shri B. K. Das: Is there any target for 1956-57 and may I know whether that target has been fulfilled?

Shri A. C. Guha: As yet, I can say that 183 branches have been approved by the Reserve Bank and the Central Government out of which 38 have been opened so far, in addition to 36 branches from the old list. The remaining, I think, will be opened as quickly as possible. I can only give this assurance that the opening of branches in recent times has been somewhat more quick than before. Now, seven branches, I think, are being opened every month.

Shri B. K. Das: May I know whether the branches which are contemplated to be opened will be opened as soon as the problem of accommodation is solved?